	/E	iling under elevee (	a) of out regulation	,	the IPPI (Incoherence)	,	for Corporate Daras	a) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	13	2091859451	13	2091859451	79.02				NA
2	Unsecured financial creditors belonging to any class of creditors	4	157212363	4	155434502	5.87		1777861		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	43	2527724	11	626097	0.02		1901627		NA
6	Operational creditors (Employees)	271	90697523	268	62571885	2.36		28125638		NA
7	Operational creditors (Government Dues)	2	71111095	2	71111095	2.69		1777861		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	96	203036063	74	113092859	4.27		89943204		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	10	287402258	8	152402258	5.76		135000000		NA
Total		439	2903846477	380	2647098147	100.00		256748330	0	